NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.596/(MAH)/2017 M.A. 49/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Bank of India

Vs

Hindustan Dorr-Oliver Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

MA 49/2018 in CP 596/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)